

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 234

(IB)-2130(ND)2019

**IA/3356/2020, IA/3629/2020, IA/4184/2020,
IA/3930/2020, IA/4059/2020, IA/4230/2020,
IA/4190/2020, IA/4202/2020, IA/3951/2020,
IA/5100/2020, IA/4914/2020, IA/4876/2020
IA/5235/2020, IA/107/2021, IA/372/2021,
IA/347/2021, IA/446/2021, IA/471/2021**

IN THE MATTER OF:

M/s. Dynacon Projects Pvt. Ltd.

...

Applicant/Petitioner

Versus

**M/s. Today Homes & Infrastructure Pvt.
Ltd.**

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 02.02.2021

CORAM:

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

ORDER

Renotify on 05.02.2021.



**(T.S SINGH)
COURT OFFICER**